

CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF **VISION CORPORATION LIMITED (VCL)**

(Regd. Office: Ground Floor, Kalpataru Chamber, Nanik Motwani Marg, Fort, Mumbai 400023)

Further to the Public Announcement ('PA') dated September 6, 2006 to the shareholders of VCL issued by Ashika Capital Limited ('Manager to the Offer') on behalf of **Morries Trading Private Limited, Mr. Ashok Kumar Mishra and Mrs. Punyam Mishra** (hereinafter collectively referred to as the 'Acquirers') pursuant to and in compliance with Regulation 10 & 12 of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ('Regulations'), the shareholders are requested to kindly note the following:

The Schedule of activities pertaining to the Offer is as under:

Activities	Original Date & Day	Revised Date & Day
Public Announcement	September 6, 2006 (Wednesday)	September 6, 2006 (Wednesday)
Specified Date (for the purpose of determining the name of shareholders to whom the Letter of Offer will be sent)	September 8, 2006 (Friday)	September 8, 2006 (Friday)
Last Date for a Competitive Bid, if any	September 26, 2006 (Tuesday)	September 26, 2006 (Tuesday)
Date by which the Letter Of Offer to be Despatched to shareholders	October 19, 2006 (Thursday)	December 7, 2006 (Thursday)
Date of Opening of the Offer	October 27, 2006 (Friday)	December 14, 2006 (Thursday)
Last date for revising the Offer Price/ Number of Shares	November 6, 2006 (Monday)	December 20, 2006 (Wednesday)
Last date for Withdrawal of Acceptance by Shareholders	November 10, 2006 (Friday)	December 27, 2006 (Wednesday)
Date of Closing of the Offer	November 15, 2006 (Wednesday)	January 2, 2007 (Tuesday)
Date by which communicating rejection/acceptance and despatch of Cheques/Demand Drafts towards payment of consideration to be completed	November 29, 2006 (Wednesday)	January 17, 2007 (Wednesday)

All other terms and conditions of the Offer remain unchanged. The Acquirer (s) and its Directors accept full responsibility for the information contained in this Public Announcement and also for the obligations of Acquirers laid down under the Regulations.

This announcement would also be available on SEBI website at <http://www.sebi.gov.in>



Issued by Manager to the Offer on behalf of the Acquirers:

ASHIKA CAPITAL LIMITED

1008, 10th Floor, Raheja Centre,

214, Nariman Point, Mumbai-400021.

Tel: 022-66111700 Fax: 022-66111710

E-Mail: mdbd@ashikagroup.com

Contact Person: **Mr. Narendra Kumar Gamini**